

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.120/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company	Dhiraj Kumar Mantri -Versus-Lovely Tradecom Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

129. i) Sohail Kague (Adv)

ii) A.K. Upadhyay (Adv)

1) Aritra Das

2) Sushmita Ghosh

3) Parashar Baidya

Petitioner

Adv

10/11/2017

Advocates for
Respondent.
P. Baidya

10.11.2017

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 04/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)